NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 492/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company Under Section		Pralayankar Roy Chowdhury & AnrVs- M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors. 241/242		
2)	Ms. TRAI	MARIAN, Adv NAR MITRA, Adv NAR MITRA, Adv SEEP BHATTACOU T MITRA, SA.	(.9.3 mml)	Franta 6/11/17

Mr. S. N. Mooklujee Senior Advocate Respondents 1, 2, 3, 4, 6, 728

Mr. Ranjon Bachavart Senior Advocate Ranshill Mandel 06. 11. 2017

Mrs. Manju Bhuferia Advocate

Mr. Kanshill Mandal Advocate

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the petitioner submitted that he has received the copy of the reply only on 02/11/2017. Therefore, he needs further time for filing rejoinder. Prayer is allowed. Rejoinder may be filed within 3 weeks with a copy in advance to the opposite parties.

List on 01/12/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)